

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-511

Appeal No.- 41/252/ND/2022

IN THE MATTER OF:

Kanwar Diler Singh Sandhu

Vs.

ROC

....Applicant

.....Respondent

SECTION

U/s 252

Order delivered on 30.11.2022

CORAM:

**JUSTICE TELAPROLU RAJANI,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

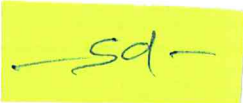
For the Applicant :

For the Respondent :


Mr. Kunal Sharma (Sr. Standing Counsel), Ms. Zehra Khan (Jr. Standing Counsel), Mr. Sushrut Meena, Advocates for the IT Dept

ORDER

None appeared on behalf of Applicant. Counsel for Income Tax Dept has appeared and sought another 2 weeks' time to file his report. Post this matter on **03.01.2023**.



**(RAHUL BHATNAGAR)
MEMBER (T)**



**(JUSTICE TELAPROLU RAJANI)
MEMBER (J)**